



Regional Office, Yamuna Nagar Region
Haryana State Pollution Control Board

16

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar
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No. HSPCB / YR / 2019/ 3154
To

Dated: 24/10/2019

The Registrar General,
National Green Tribunal,
New Delhi. (Email Id - rg.ngt@nic.in & ngtpb.pg@gmail.com)

Sub: - Submission of Action Taken Report - Order dated 18.09.2019 O.A. No. 730 of 2019 titled as Asha Devi, Sarpanch, Gram Panchayat Bhagwanpur, Khand Chhachhrauli, Yamuna Nagar Vs. State of Haryana and Ors.

Respected Sir,

In this regard, please find enclosed herewith the action taken report in the above said OA No. 730 of 2019. The report is submitted accordingly for kind consideration. It is undertaken to comply with the directions passed by this Hon'ble Tribunal.

It is requested that the report be placed on record.

DA: As Above.


Regional Officer
Yamuna Nagar

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No.730/2019

IN THE MATTER OF:

Asha Devi, Sarpanch, Gram Panchayat ... Applicant
Bhagwanpur, Khand Chhachhrauli,
Yamuna Nagar

Versus

State of Haryana ... Respondent

**REPORT ON BEHALF OF HARYANA STATE POLLUTION CONTROL
BOARD IN COMPLIANCE OF ORDER DATED 18.09.2019**

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Regional Officer
Yamuna Nagar Region
Haryana State Pollution Control Board

Place: Yamuna Nagar
Date:

1. Executive Engineer, Public Health Engineering Department, Yamuna Nagar.
2. AEE, HSPCB, Yamuna Nagar.

Copy of Deputy Commissioner, Yamuna Nagar order dated 30.09.2019 is attached as **Annexure-R/2**.

In compliance of the order passed by the Hon'ble NGT in OA No. 730/2019 and Deputy Commissioner, Yamuna Nagar Order dated 30.09.2019 team has inspected the Industrial Unit in the vicinity of Gram Panchayat. Bhagwanpur, Khand Chhachhrauli, Yamuna Nagar along with the Sarpanch Gram Panchayat. Bhagwanpur on 09.10.2019, 15.10.2019 and 18.10.2019 and collected the Underground Water samples and Air Emission from the stacks of the Industrial Unit. Copy of Spot Inspection reports is attached as **Annexure-R/3 (Colly)**.

Detail of the plywood units & Chemical unit in the vicinity of village Bhagwanpur, District Yamuna Nagar, Haryana is as under:-

1. Krishna Plywood, Village Kharwan, Dadupur Road, Tehsil Jagadhri, District Yamuna Nagar.
2. Jai Salasar Balaji Plywood, Village Kharwan, Tehsil Jagadhri, Yamuna Nagar.
3. Tirupati Plywood, Village Kharwan, Dadupur Road, Jagadhri, District Yamuna Nagar.
4. Vijay Plywood Industries (Old Name Dhiman Saw Mill), Dadupur Road, Vill Kharwan, Tehsil Jagadhri, Yamuna Nagar.
5. Radha Krishna Wood Industries (Plywood), Village Bhagwanpur, Kharwan Road, Jagadhri, Yamuna Nagar.
6. J P Plyboard Industries, Kharwan Road, Jagadhri, Yamuna Nagar.
7. Neelkanth Mahadev Plywood Industries, Village Bhagwanpur & Kharwan, Tehsil Jagadhri, District Yamuna Nagar
8. Chem Wood Industry (Chemical Unit), Village Kharwan, Yamuna Nagar.

The Status of Industrial Unit in vicinity of village Bhagwanpur, District Yamuna Nagar, and Haryana:-

Sr. No	Name of Unit	Consent to Establish	Consent to Operate	Sample under Water/Air Act	Remarks
1.	Krishna Plywood, Village Kharwan, Dadupur Road, Tehsil Jagadhri, District Yamuna Nagar	HSPCB/Consent/ : 313127018YA MCTE5161421 Dated:16/03/2018	HSPCB/Consent/ : 313127018YA MCTO5779418 Dated:26/11/2018 valid up to 31.03.2028	1. Ground water sample report no. 1491 dated 23.10.2019 2. Air emission sample report no. 288 dated 22.10.2019 show parameters are within limit.	The unit is operating after obtaining prior permission from Board i.e. CTE/CTO from the Board and complying under Air/Water Act.
2.	Jai Salasar Balaji Plywood, Village Kharwan, Tehsil Jagadhri, Yamuna Nagar	HSPCB/Consent/ : 2840215YAMC TE2250678 Dated:08/09/2015	HSPCB/Consent/ : 2840217YAM CTO3695221 Dated:03/02/2017 valid upto 31.03.2022	1. Ground water sample report no. 1493 dated 23.10.2019 2. Air emission sample report no. 284 dated 22.10.2019 show parameters are within limit.	The unit is operating after obtaining prior permission from Board i.e. CTE/CTO from the Board and complying under Air/Water Act.
3.	Tirupati Plywood, Village Kharwan, Dadupur Road, Jagadhri, District Yamuna Nagar	HSPCB/Consent/ : 313127018YA MCTE5162151 Dated:16/03/2018	HSPCB/Consent/ : 313127018YA MCTO5779553 Dated:26/11/2018 valid upto 31.03.2028	1. Ground water sample report no. 1490 dated 23.10.2019 2. Air emission sample report no. 287 dated 22.10.2019 show parameters are within limit.	The unit is operating after obtaining prior permission from Board i.e. CTE/CTO from the Board and complying under Air/Water Act.
4.	Vijay Plywood Industries (Old Name Dhiman Saw Mill), Dadupur Road, Vill Jagadhari, Yamuna Nagar	HSPCB/Consent/ : 2840215YAMC TE1291580 Dated:27/04/2015	HSPCB/Consent/ : 313127017YA MCTO4044143 Dated:01/04/2017 valid upto 31.03.2027	1. Ground water sample report no. 1495 dated 23.10.2019. 2. Air emission sample report no. 291 dated 23.10.2019 show parameters are within limit.	The unit is operating after obtaining prior permission from Board i.e. CTE/CTO from the Board and complying under Air/Water Act.

5.	Radha Krishna Wood Industries, Village Bhagwanpur, Jagadhri, Yamuna Nagar	HSPCB/Consent/ : 2840215YAMC TE2057806 Dated:04/06/2015	HSPCB/Consent/ : 313127017YAMCTO3717056 Dated:31/03/2017 valid upto 31.03.2022	1. Ground water sample report no. 1492 dated 23.10.2019. 2. Air emission sample report no. 286 dated 22.10.2019 show parameters are within limit.	The unit is operating after obtaining prior permission from Board i.e. CTE/CTO from the Board and complying under Air/Water Act.
6.	J P Plyboard Industries, Kharwan Road, Jagadhri, Yamuna Nagar	HSPCB/Consent/ : 2840215YAMC TE2327504 Dated:14/12/2015	HSPCB/Consent/ : 2840218YAMCTO5154870 Dated:19/04/2018 valid upto 31.03.2023	1. Ground water sample report no. 1494 dated 23.10.2019. 2. Air emission sample report no. 290 dated 23.10.2019 show parameters are within limit.	The unit is operating after obtaining prior permission from Board i.e. CTE/CTO from the Board and complying under Air/Water Act.
7.	Neelkanth Mahadev Plywood Industries Village Bhagwanpur & Kharwan, Tehsil Jagadhri, District Yamuna Nagar	HSPCB/Consent/ : 313127019YAMCTE6142570 Dated:16/01/2019	HSPCB/Consent/ : 313127019YAMCTO6638868 Dated:13/06/2019 valid upto 31.03.2024.	1. Ground water sample report no. 1496 dated 23.10.2019. 2. Air emission sample report no. 285 dated 22.10.2019 show parameters are within limit.	The unit is operating after obtaining prior permission from Board i.e. CTE/CTO from the Board and complying under Air/Water Act.
8.	Chem Wood Industry, Village Kharwan, Yamuna Nagar	HSPCB/Consent/ : 313282118YAMCTE5784449 Dated:20/12/2018	CTO refused vide no. HSPCB/Consent/ : 313282119YAMCTO6681779 Dated:15/07/2019	NA	The unit was inspected on 09.10.2019 and found lying closed. The unit established without obtaining Environmental Clearance required as per EIA notification 14.09.2006. The Regional office has initiated prosecution

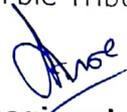
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					<p>action against the unit under section 5 of the EP Act 1986. Unit has filed Appeal before the Appellate Authority against the show cause notice for closure and prosecution. The Appellate Authority has granted stay on the closure action.</p>
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Observations:- The analysis reports of air emissions of above said units (Sr. no. 1 to 7) shows the parameters are within prescribed limit. The analysis reports of ground water samples collected from the premises of the said units and nearby borewells shows no contamination to underground water by these units. Copy of Analysis reports under Air Act and Water Act (Under Ground Water) of these units (Sr. no. 1 to 7) are attached as **Annexure-R/4 (Colly)**.

The board has already initiated prosecution action against the unit mentioned at Sr. No. 8. The Appellate Authority has granted stay on the closure action against the unit mentioned at Sr. No. 8.

The report is submitted accordingly for kind consideration. It is undertaken to comply with the directions passed by this Hon'ble Tribunal.


Regional Officer
Yamuna Nagar Region
Haryana State Pollution Control Board

Place: Yamuna Nagar
 Date: 24.10.2019

Item No. 32

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 730/2019

Asha Devi, Sarpanch, Gram Panchayat
Bhagwanpur, Khand Chhanchhrauli, Yamunanagr Applicant(s)
Versus

State of Haryana Respondent(s)

Date of hearing: 18.09.2019

CORAM: **HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON**
HON'BLE MR. JUSTICE S.P. WANGDI, JUDICIAL MEMBER
HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER

Application is registered based on a complaint received by post

ORDER

Allegation in this letter, which has been treated as an application, is that industrial pollution is being caused in village Bhagwanpur, Tehsil Chhachhrauli, District Yamuna Nagar, Haryana on account of ply wood and chemical factories operating in violation of environmental norms spreading diseases like typhoid affecting 70% population of the village.

Let the District Magistrate, Yamuna Nagar and Haryana State PCB look into the matter, take appropriate action in accordance with law and furnish a factual and action taken report to this Tribunal within one month from the date of receipt of copy of this order by e-mail at judicial-ngt@gov.in. The State PCB will be the nodal agency for compliance and coordination.

A copy of this order, along with complaint, be sent to the District Magistrate, Yamuna Nagar and State PCB by e-mail for compliance.

Needless to say that order of National Green Tribunal is binding as a decree of Court and non-compliance is actionable by way of punitive action including prosecution, in terms of the National Green Tribunal Act, 2010.

List for further consideration on 15.01.2020.

Adarsh Kumar Goel, CP

S.P. Wangdi, JM

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

September 18, 2019
Original Application No. 730/2019
A

ORDER

Subject:- Matter before the National Green Tribunal, New Delhi in OA No. 730/2019 titled Asha Devi, Sarpanch Gram Panchyat Vs. State Of Haryana.

The matter is pending before the Hon'ble NGT in the application of Smt. Asha Devi Sarpanch Gram Panchyat, Bhagwanpur, KhandChhachhrauli, Yamuna Nagar. The matter is regarding industrial pollution caused in village Bhagwanpur, KhandChhachhrauli, Yamuna Nagar on account of plywood & chemical factory units operating in violation of Environmental laws.

In compliance of Hon'ble NGT orders dated 18.09.2019 in the above matter, a committee of following officers is hereby constituted for investigation in the matter and to submit the report within one month time positively:-

1. Executive Engineer, PHED, ~~Division-1~~ Division-1, Yamuna Nagar.
2. AEE, HSPCB, Yamuna Nagar.

Dt: 27.09.2019

Mukul Kumar
Deputy Commissioner,
Yamuna Nagar

Endst. No. 2802,03704

Dated: 30./09/2019

A copy of above is forwarded to the following officers for compliance:-

1. Executive Engineer, PHED, Division-I, Yamuna Nagar
2. AEE, HSPCB, Yamuna Nagar.
3. Regional Officer, HSPCB, Yamuna Nagar.

Mukul Kumar
Deputy Commissioner,
Yamuna Nagar



Regional Office :
 हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड
 Haryana State Pollution Control Board
 SCO No. 131, Sec-17, Jagadhri (Yamuna Nagar)
 E-mail : hspcbroyr@gmail.com

SPOT INSPECTION REPORT

1. Name & Address of Unit : M/s Chemwood Industries
2. Location : Bhagwanpur, Jagdheri, Yamuna Nagar
 1) Left Ply Board
 2) Right Ply Board
 3) Opposite Road
3. Name of Owner/MD/Partner/Director : Raghu Garg, Partner Mobile No. _____
4. Date of Inspection : 9/10/2019
5. Date of Commissioning of the Unit : _____
6. Product : established but not in operation
7. Raw Material used : Formaldehyde
8. Manufacturing Process in brief : Methanol.
9. Source of Water Pollution : _____
10. Status of ETP/STP with details, if any
 (I) Components of ETP/STP : _____
11. Source of Air Pollution : _____
12. Status of APCM with detail : _____
13. (i) Status of DG Set : _____
 (ii) Acoustic Chamber provided or Not : _____
14. Whether Complying HWM Rules or not
 (i) Whether Board displayed or not : _____
 (ii) Storage pit provided or not : Unit established without EIA.
15. Pollution/Non-Pollution : _____
16. Sample Collected or not : _____
17. Cess : _____
 a) Total No. Tube well : _____
 b) Discharge of each T/Well : Non-operational
 c) Running hours of each of Tube well : _____
 d) Date of Commissioning of Tube well : _____
 e) No. of Workers : _____
18. Remarks : The said unit was inspected on 9/10/2019 & found that unit established without Environmental clearance as required as per EIA Notification 14-9-2006. Prosecution action has already been initiated against the unit.

(No. rep. of unit present)
 Sign. of Representative of Unit
 Present at the time of Inspection of Unit

K/ACE
 Sign. of the Inspection
 Officers of the Board

Name _____
 Mobile No. _____

Name KAMAJIT SINGH
 Designation AO



SPOT INSPECTION REPORT

1. Name & Address of Unit : Mr. Tai Salzar Balaji Plywood
2. Location : Kherwan, Jagadhri, Yamuna Nagar
1) Left open land
2) Right Plywood
3) Opposite Road
3. Name of Owner/MD/Partner/Director : Sandeep Bansal Mobile No. _____
4. Date of Inspection : 9/10/2019 (Actual)
5. Date of Commissioning of the Unit : Feb 2016 (Feb 2016)
6. Product : Ply Board
7. Raw Material used : Core / face / Resin
8. Manufacturing Process in brief : Core -> Core drying -> Pressing -> Finishing -> final Prod.
9. Source of Water Pollution : Used in Domestic effluent / Boiler
10. Status of ETP/STP with details, if any : NA
(i) Components of ETP/STP : NA
11. Source of Air Pollution : TFH (20 Lac K cal/hr)
12. Status of APCM with detail : Cyclone separator with APH
13. (i) Status of DG Set : 200 KVA
(ii) Acoustic Chamber provided or Not : Provided
14. Whether Complying HWM Rules or not : NA
(i) Whether Board displayed or not : NA
(ii) Storage pit provided or not : NA
15. Pollution/Non-Pollution : Air Pollution
16. Sample Collected or not : Collected for ground water
17. Cess : _____
a) Total No. Tube well : _____
b) Discharge of each TWell : 0 outube well
c) Running hours of each of Tube well : 10,000 hrs/obj
d) Date of Commissioning of Tube well : _____
e) No. of Workers : (32 nos.)
18. Remarks : The said unit was inspected on 9/10/2019 along with SDE and ground water sample collected send to lab, HSPCB for analysis.

Sign. of Representative of Unit Present at the time of Inspection of Unit

Name _____

Mobile No. _____

(Signature)
Anshik Singh
SPE
PHED.

(Signature)
Sign. of the Inspection Officers of the Board

Name KANAKJITSINGH

Designation AEE



SPOT INSPECTION REPORT

1. Name & Address of Unit : J.P. Ply Board Industries
2. Location : Bhagwanpur, Yamuna Nagar
 1) Left olex lane
 2) Right chimmerod
 3) Opposite Road
3. Name of Owner/MD/Partner/Director : Ashut'gord, Partner Mobile No. _____
4. Date of Inspection : 9/10/2019
5. Date of Commissioning of the Unit : march 2016
6. Product : Ply Board
7. Raw Material used : wood, core/face/veneer
8. Manufacturing Process in brief : wood -> core drying -> Pressing -> Finishing
9. Source of Water Pollution : used in Domestic Effluent / Boiler
10. Status of ETP/STP with details, if any : NA
 (i) Components of ETP/STP : NA
11. Source of Air Pollution : Boiler (UTPH)
12. Status of APCM with detail : multi cyclone dust collector
13. (i) Status of DG Set : 250KVA
 (ii) Acoustic Chamber provided or NOT : provided
14. Whether Complying HWM Rules or not : NA
 (i) Whether Board displayed or not : NA
 (ii) Storage pit provided or not : NA
15. Pollution/Non-Pollution : water (ground water sample collected)
16. Sample Collected or not : Yes
17. Cess :
 a) Total No. Tube well : one tube well
 b) Discharge of each TWell : 10000 KW/hr
 c) Running hours of each of Tube well : 8-4 hr/d
 d) Date of Commissioning of Tube well : -
 e) No. of Workers : (25 Nos.)

18. Remarks : The said unit was inspected along with SPC
 PHED, on 9/10/2019 and sample under water collected for
 analysis to HO Lab. Unit has provided septic tank
 for domestic Effluent.

Sign. of Representative of Unit
 Present at the time of Inspection of Unit
 Name _____
 Mobile No. _____

Amit Singh
 SDE

Kamaljit Singh
 Sign. of the Inspection
 Officers of the Board
 Name Kamaljit Singh
 Designation AOE
 (KAMALJIT SINGH)
 AOE



SPOT INSPECTION REPORT

1. Name & Address of Unit : Krishna Plywood

2. Location : Kharwan, Jagadhri, Yamuna Nagar
1) Left open land
2) Right Plywood
3) Opposite Road

3. Name of Owner/MD/Partner/Director : Brij Bhushan Taya Mobile No. _____

4. Date of Inspection : 09/10/2019 Betwa

5. Date of Commissioning of the Unit : Nov. 2018

6. Product : Ply Board

7. Raw Material used : veneer / core / face, wood

8. Manufacturing Process in brief : Core drier -> Pressing -> Finishing -> Final Product

9. Source of Water Pollution : NA

10. Status of ETP/STP with details, if any : NA
(i) Components of ETP/STP : NA (20 Ltr KCl/hr)

11. Source of Air Pollution : PFH (Thermal fluid heater) (20, kcal/hr)

12. Status of APCM with detail : Multicyclone dust collector

13. (i) Status of DG Set : 300 kVA
(ii) Acoustic Chamber provided or Not : Provided

14. Whether Complying HWM Rules or not : NA
(i) Whether Board displayed or not : NA
(ii) Storage pit provided or not : NA

15. Pollution/Non-Pollution : NA

16. Sample Collected or not : Collected (ground water sample)

17. Cess :
a) Total No. Tube well : own tubewell
b) Discharge of each T/Well : 8000 K Lit/hr
c) Running hours of each of Tube well : 3-4 hrs.
d) Date of Commissioning of Tube well : _____
e) No. of Workers : (40 nos.)

18. Remarks : The said unit was inspected in case of O.A.No. 730/2019 along with SDF, PHED. Under ground water collected and send to lab for analysis. Unit has provided septic tank for the treatment of domestic effluent.

Sign. of Representative of Unit
Present at the time of Inspection of Unit
Name _____
Mobile No. _____

Amit K Singh
SDF

Kamaljit Singh
Sign. of the Inspection
Officers of the Board
Name KAMALJIT SINGH
Designation AO



SPOT INSPECTION REPORT

1. Name & Address of Unit : Mic. Neelkanth Mahadav Plywood Industry
2. Location : Bhagwanpur, Jagadhri, Yamuna Nagar
 1) Left Ply Board
 2) Right Fertilizer
 3) Opposite Road
3. Name of Owner/MD/Partner/Director : Amit Kumar Mobile No. _____
4. Date of Inspection : 9/10/2019
5. Date of Commissioning of the Unit : Aug 2019
6. Product : Ply Board
7. Raw Material used : Populal
8. Manufacturing Process in brief : Populal → core drying → Pressing → final grade
9. Source of Water Pollution : used for domestic & boiler
10. Status of ETP/STP with details, if any : NA
 (i) Components of ETP/STP : NA
11. Source of Air Pollution : Boiler (4TPH)
12. Status of APCM with detail : Cyclone separator with APH
13. (i) Status of DG Set : 250 KVA
 (ii) Acoustic Chamber provided or Not : Provided
14. Whether Complying HWM Rules or not : NA
 (i) Whether Board displayed or not : NA
 (ii) Storage pit provided or not : NA
15. Pollution/Non-Pollution : Yes, Air Pollu.
16. Sample Collected or not : Yes, ground water sample collected
17. Cess : _____
 a) Total No. Tube well : own Tubewell
 b) Discharge of each T/Well : 10,000 kl/well
 c) Running hours of each of Tube well : 3-4 hrs/day
 d) Date of Commissioning of Tube well : —
 e) No. of Workers : (25 Nos.)
18. Remarks : The said Unit was inspected on 9/10/2019 along with SDE, PHED in case of O.A. 730/2019. The ground water sample collected and send to lab for analysis.

Sign. of Representative of Unit
 Present at the time of Inspection of Unit

Name Amit Kumar
 Mobile No. _____

Amit Singh, SDE
 PHED.

Sign. of the Inspection
 Officers of the Board

Name KAMALJITSINGH
 Designation AEE



SPOT INSPECTION REPORT

1. Name & Address of Unit : Ratha Krishna wood Industries,
vill-Bhagwan, Yamuna Nagar.

2. Location : 1) Left openland
 2) Right openland
 3) Opposite Road

3. Name of Owner/MD/Partner/Director : Rajesh Kumar, Partner Mobile No. _____

4. Date of Inspection : 9/10/2019

5. Date of Commissioning of the Unit : 4/9/2015

6. Product : PlyBoard

7. Raw Material used : Core/Veneer/Face, wood

8. Manufacturing Process in brief : Core -> Core drying & peeling & Glueing

9. Source of Water Pollution : used in Domestic/Boiler

10. Status of ETP/STP with details, if any : NA
 (i) Components of ETP/STP : NA

11. Source of Air Pollution : Boiler (STPH)

12. Status of APCM with detail : Multi cyclone dust collector

13. (i) Status of DG Set : 220kVA
 (ii) Acoustic Chamber provided or Not : Provided

14. Whether Complying HWM Rules or not : NA
 (i) Whether Board displayed or not : NA
 (ii) Storage pit provided or not : NA

15. Pollution/Non-Pollution : Sample of ground water collected

16. Sample Collected or not : _____

17. Cess : _____
 a) Total No. Tube well : Own Tubewell
 b) Discharge of each T/Well : 10 to 15 liter/day
 c) Running hours of each of Tube well : 3-4 hrs/day
 d) Date of Commissioning of Tube well : _____
 e) No. of Workers : (75 Nos.)

18. Remarks : The said unit was inspected on 9/10/2019 and found that unit has provided septic tank for treatment of domestic effluent. Ground water sample collected & sent to HO.

Sign. of Representative of Unit
 Present at the time of Inspection of Unit
 Name _____
 Mobile No. _____

Anvik Singh
 SDE, PHED.

Sign. of the Inspection
 Officers of the Board
 Name KAMALJIT SINGH
 Designation AOE

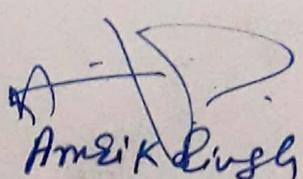


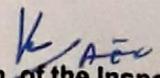
Regional Office :
हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड
Haryana State Pollution Control Board
 SCO No. 131, Sec-17, Jagadhri (Yamuna Nagar)
 E-mail : hspcbroyr@gmail.com

SPOT INSPECTION REPORT

1. Name & Address of Unit : M/s Tirupeti Plywood
Kherwan, Jagadhri, Yamuna Nagar
2. Location : 1) Left Ply Board
2) Right Ply Board
3) Opposite Road
3. Name of Owner/MD/Partner/Director : Anuj Goyal Mobile No. _____
4. Date of Inspection : 9/10/2019
5. Date of Commissioning of the Unit : March 2018
6. Product : Ply Board
7. Raw Material used : Core/Face/Veneer
8. Manufacturing Process in brief : Core -> Core drying -> Precision -> Final Block
9. Source of Water Pollution : used in domestic effluent/ Boiler
10. Status of ETP/STP with details, if any : NA
(i) Components of ETP/STP : NA
11. Source of Air Pollution : TFH (15 Lac KCal/hr)
12. Status of APCM with detail : Multi cyclone dust collector
13. (i) Status of DG Set : 250 KVA
(ii) Acoustic Chamber provided or Not : _____
14. Whether Complying HWM Rules or not : _____
(i) Whether Board displayed or not : NA
(ii) Storage pit provided or not : _____
15. Pollution/Non-Pollution : Yes, ground water sample called
16. Sample Collected or not : _____
17. Cess : _____
a) Total No. Tube well : Own Tube well
b) Discharge of each T/Well : 10,000 KL/hr
c) Running hours of each of Tube well : 3-4 hour/day.
d) Date of Commissioning of Tube well : _____
e) No. of Workers : (32 Nos)
18. Remarks : The said unit was inspected along with SDE PHED, on 9/10/2019 and ground water sample collected. Sample sent to Lab for analysis. Unit has provided septic tanks for domestic effluent.

Sign. of Representative of Unit Present at the time of Inspection of Unit
 Name _____
 Mobile No. _____


Anurag Singh
 SDE/PHED


 Sign. of the Inspection Officers of the Board
 Name KAMALJIT SINGH
 Designation AO



Regional Office :

हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड
Haryana State Pollution Control Board
SCO No. 131, Sec-17, Jagadhri (Yamuna Nagar)
E-mail : hspcbroyr@gmail.com

SPOT INSPECTION REPORT

- 1. Name & Address of Unit : M/s. VIJAY Plywood Industries
Kherwan, Jagadhri, Yamuna Nagar
- 2. Location : 1) Left Plywood
2) Right Plywood
3) Opposite Road
- 3. Name of Owner/MD/Partner/Director : Vijay Gupta, MD Mobile No. _____
- 4. Date of Inspection : 9/10/2019 (9-10-2019)
- 5. Date of Commissioning of the Unit : 13/10/2015
- 6. Product : Plywood
- 7. Raw Material used : case / face / veneer / wood
- 8. Manufacturing Process in brief : case -> peeling -> drying -> finishing -> final pe
- 9. Source of Water Pollution : used in domestic effluent / boiler
- 10. Status of ETP/STP with details, if any : N/A
(i) Components of ETP/STP : NA
- 11. Source of Air Pollution : TFH (20 Lac Kcal/hr)
- 12. Status of APCM with detail : multicyclone separator
- 13. (i) Status of DG Set : 250KVA
(ii) Acoustic Chamber provided or Not : provided
- 14. Whether Complying HWM Rules or not : NA
(i) Whether Board displayed or not : NA
(ii) Storage pit provided or not : NA
- 15. Pollution/Non-Pollution : Ground water sample collected
- 16. Sample Collected or not : _____
- 17. Cess : _____
a) Total No. Tube well : semi tubewells
b) Discharge of each T/Well : 10000 ltr/day
c) Running hours of each of Tube well : 3-4 hrs
d) Date of Commissioning of Tube well : _____
e) No. of Workers : (32 Nos.)
- 18. Remarks : The said unit was inspected along with SDE, PHED, 9/10/2019 and ground water collected, sent to lab for analysis. Unit has provided septic tank for treatment of domestic effluent.

Sign. of Representative of Unit Present at the time of Inspection of Unit

Name _____
Mobile No. _____

(Signature)
Anshu Kishu, SDE
PHED.

(Signature)
Sign. of the Inspection Officers of the Board

Name KAMALJIT SINGH
Designation ASO



SPOT INSPECTION REPORT

- 1. Name & Address of Unit : Jai Salsar Belaji Plywood
- 2. Location : Kharwan, Jagadhri, Yamunagar
1) Left open land
2) Right Plywood
3) Opposite Road
- 3. Name of Owner/MD/Partner/Director : Pardeep Benaal, Partner Mobile No. _____
- 4. Date of Inspection : 15/10/2019
- 5. Date of Commissioning of the Unit : Feb 2016
- 6. Product : Ply Board
- 7. Raw Material used : Core/Face/Veneer, wood
- 8. Manufacturing Process in brief : Core/Face/Veneer -> Core drier -> Peeling -> Press.
- 9. Source of Water Pollution : used in domestic effluent / Boiler
- 10. Status of ETP/STP with details, if any : NA
(I) Components of ETP/STP : WT
- 11. Source of Air Pollution : TFM (20 Lacs kcal/hr)
- 12. Status of APCM with detail : Cyclone separator with APH
- 13. (i) Status of DG Set : 2 TB KVA.
(ii) Acoustic Chamber provided or Not : Provided
- 14. Whether Complying HWM Rules or not : NA
(i) Whether Board displayed or not : NA
(ii) Storage pit provided or not : NA
- 15. Pollution/Non-Pollution : Sample of Air emission Collected
- 16. Sample Collected or not : _____
- 17. Cess : _____
a) Total No. Tube well : 0
b) Discharge of each T/Well : 0
c) Running hours of each of Tube well : 3-4 hr
d) Date of Commissioning of Tube well : _____
e) No. of Workers : (32 nos.)
- 18. Remarks : The said unit was inspected on 15/10/2019 along with SDE, PHED and Air emission sample collected, send to Lab for analysis.

Sign. of Representative of Unit Present at the time of Inspection of Unit
Name _____
Mobile No. _____

Amit Singh
SDE

Sign. of the Inspection Officers of the Board

Name KAMAL SINGH
Designation ASO



SPOT INSPECTION REPORT

1. Name & Address of Unit : Krishna Plywood
2. Location : Khoswan, Jagadhri, Yamuna Nagar
1) Left Open Land
2) Right Plywood
3) Opposite Road
3. Name of Owner/MD/Partner/Director : Brij Bhushan Talyal Mobile No. _____
4. Date of Inspection : 15/10/2019
5. Date of Commissioning of the Unit : Nov. 2018
6. Product : Ply Board
7. Raw Material used : Veem / Gera / Fale, Wood
8. Manufacturing Process in brief : Log chipping → Pressing → Finishing → Final Pl
9. Source of Water Pollution : NA
10. Status of ETP/STP with details, if any : NA
(I) Components of ETP/STP : NA
11. Source of Air Pollution : TFH (20 Lakh/hr)
12. Status of APCM with detail : multicyclone dust collector
13. (i) Status of DG Set : 300kVA
(ii) Acoustic Chamber provided or Not : _____
14. Whether Complying HWM Rules or not : NA
(i) Whether Board displayed or not : NA
(ii) Storage pit provided or not : NA
15. Pollution/Non-Pollution : yes, Air emission sample collected
16. Sample Collected or not : yes
17. Cess : _____
a) Total No. Tube well : own tubewell
b) Discharge of each T/Well : 1000 ltr/hr
c) Running hours of each of Tube well : 3-4 hrs/d
d) Date of Commissioning of Tube well : _____
e) No. of Workers : (40 Nos.)
18. Remarks : The said Unit was inspected alongwith SDE PHED on 15/10/2019 sample of Air quality collected and sent to Lab for analysis.

Sign. of Representative of Unit Present at the time of Inspection of Unit
Name _____
Mobile No. _____

(Signature)
Anshik Singh
SDE

(Signature)
Sign. of the Inspection Officers of the Board

Name KANNAJIT SINGH
Designation AEE



Regional Office :
हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड
Haryana State Pollution Control Board
 SCO No. 131, Sec-17, Jagadhri (Yamuna Nagar)
 E-mail : hspcbroyr@gmail.com

SPOT INSPECTION REPORT

1. Name & Address of Unit : Mr. Noel Kaur Mahadev Plywood Industries
Blagwanpur, Jagadhri, Yamuna Nagar
2. Location : 1) Left Ply Board
 2) Right Ply Board / Formaledehyde
 3) Opposite Road
3. Name of Owner/MD/Partner/Director : Amit Kumar Mobile No. _____
4. Date of Inspection : 15/10/2019
5. Date of Commissioning of the Unit : Aug 2019
6. Product : Ply Board
7. Raw Material used : Populus
8. Manufacturing Process in brief : Populus → Core drying → Pressing → Final Product
9. Source of Water Pollution : used in Domestic effluent / Boilers
10. Status of ETP/STP with details, if any : NA
 (I) Components of ETP/STP : NA
11. Source of Air Pollution : Boiler (VTPH)
12. Status of APCM with detail : Cyclone separator with APH
13. (i) Status of DG Set : 250KVA
 (ii) Acoustic Chamber provided or Not : Provided
14. Whether Complying HWM Rules or not : NA
 (i) Whether Board displayed or not : NA
 (ii) Storage pit provided or not : NA
15. Pollution/Non-Pollution : Yes Air Emission Sample Collected
16. Sample Collected or not : Yes
17. Cess : _____
 a) Total No. Tube well : community well
 b) Discharge of each T/Well : 10000 kwh/d
 c) Running hours of each of Tube well : 3-4 hrs/d
 d) Date of Commissioning of Tube well : _____
 e) No. of Workers : (25 Nos.)
18. Remarks : The said unit was inspected along with SDE PHEP, on 15/10/2019 & Air emission sample collected and sent to Lab for analysis report.

Sign. of Representative of Unit
 Present at the time of Inspection of Unit

Name _____
 Mobile No. _____

Anshik Singh, SDE
 PHEP.

Sign. of the Inspection
 Officers of the Board

Name KAMALJIT SINGH
 Designation AEE



SPOT INSPECTION REPORT

- 1. Name & Address of Unit : Radha Krishna Wood Industries
: Bhagwanpur, Kharwan, Yamuna Nagar
- 2. Location : 1) Left Open Land
: 2) Right Open Land
: 3) Opposite Road
- 3. Name of Owner/MD/Partner/Director : Rajesh Kumar, Belthra Mobile No. _____
- 4. Date of Inspection : 15/10/2019
- 5. Date of Commissioning of the Unit : 4/9/2015
- 6. Product : PlyBoard
- 7. Raw Material used : Care/Veena/Face, Wood
- 8. Manufacturing Process in brief : Care → Care dyes → Peeling → Finishing
- 9. Source of Water Pollution : used in Domestic effluent/ Boiler
- 10. Status of ETP/STP with details, if any : NA
(i) Components of ETP/STP : NA
- 11. Source of Air Pollution : Boiler (3TPH)
- 12. Status of APCM with detail : Multi cyclone dust collector
- 13. (i) Status of DG Set : 220 KVA
(ii) Acoustic Chamber provided or Not : _____
- 14. Whether Complying HWM Rules or not : _____
(i) Whether Board displayed or not : NA
(ii) Storage pit provided or not : _____
- 15. Pollution/Non-Pollution : Sample under Air emission collector
- 16. Sample Collected or not : Collected
- 17. Cess : _____
a) Total No. Tube well : One Tube well
b) Discharge of each T/Well : 10/1000 m³/hr
c) Running hours of each of Tube well : 2-4 hrs/day
d) Date of Commissioning of Tube well : _____
e) No. of Workers : (75 Nos.)
- 18. Remarks : The said unit was inspected on 15/10/2019 along with SDE, PHED and Air emission sample collected. Unit has provided multi cyclone dust collector as APCM.

Sign. of Representative of Unit Present at the time of Inspection of Unit

Name _____

Mobile No. _____

(Signature)
 Name Amit K Singh
 Designation SDE/PHED

(Signature)
 Sign. of the Inspection Officers of the Board

Name KAMALJITSINGH

Designation AEC



SPOT INSPECTION REPORT

1. Name & Address of Unit : M/s. Tisrepati Plywood
 : Kharwan, Jagadhri, Yamuna Nagar

2. Location : 1) Left Ply Board
 : 2) Right Ply Board
 : 3) Opposite Road

3. Name of Owner/MD/Partner/Director : Anuj Groel Mobile No. _____

4. Date of Inspection : 15/10/2019

5. Date of Commissioning of the Unit : march 2018

6. Product : Ply Board

7. Raw Material used : Core/face/Veneer

8. Manufacturing Process in brief : Core -> Core drying -> Pressing -> final Product

9. Source of Water Pollution : Used in Domestic / Boiler

10. Status of ETP/STP with details, if any : NA
 (I) Components of ETP/STP : NA

11. Source of Air Pollution : TFH (15 LAC K (ce / hr)

12. Status of APCM with detail : Multi cyclone dust collector

13. (i) Status of DG Set : 250 KVA
 (ii) Acoustic Chamber provided or Not : _____

14. Whether Complying HWM Rules or not : NA
 (i) Whether Board displayed or not : NA
 (ii) Storage pit provided or not : NA

15. Pollution/Non-Pollution : —

16. Sample Collected or not : Sample of Air Emission Collected

17. Cess : _____
 a) Total No. Tube well : own Tubewell
 b) Discharge of each T/Well : 10,000 Ltr/hr
 c) Running hours of each of Tube well : 2-4 hr/d
 d) Date of Commissioning of Tube well : _____
 e) No. of Workers : (32) nos.

18. Remarks : The said unit was inspected on 15/10/2019 for collection of Air emission sample and send to Lab, HQ for analysis.

Sign. of Representative of Unit Present at the time of Inspection of Unit
 Name _____
 Mobile No. _____

Amrith Singh
PHEP. SDE

Sign. of the Inspection Officers of the Board

Name (KAMAL JIT SINGH)
 Designation AO

Annexure-A

HARYANA STATE POLLUTION CONTROL BOARD

SPOT INSPECTION REPORT OF THE INDUSTRIES

- A General Information of unit
- M/S VIJAY PLYWOOD INDUSTRIES
DADUPUR ROAD KHAR...
JAGADHRI
1. Name & Address of the unit :
 2. Email id of the unit/occupier : Vijay Plywood Outlook.com
 3. Telephone Nos. : 9996021654
 4. Fax Nos. : _____
 5. Date & Time of Inspection : 18/10/2019
 6. Category Unit : Red/Orange/Green
 7. Type of Units : 17 Cat./Seriously Polluting/others
 8. Size of unit based upon investment cost of Plant & Machinery : Large/ Medium/ Small
 9. Name of the representative of the unit with designation present at the time of the inspection. : Mayanak Bhandishi
 10. Name of the Directors/Partners/Proprietor/ Manager/Occupier etc. :
 11. Detail of products/by product manufactured (with capacity of installation & quantity per annum) : Plyboard
 12. Detail of Raw Material used (with quantity per annum) : Wood
 13. Manufacturing Process (in brief) : wood → core → peeling → Press → finish
 14. Detail of Machinery installed involving polluting process: Press machine
 15. Date of Commissioning of the unit : -
 16. Status of Consent to Establish : obtained
 17. Status of Consent to Operate : obtained
 18. Status of Authorization under HWM Rules. : NA
- B Air Pollution
1. Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furness, capacity & stack height. : TFH (20^k lock (he)
 2. Status of online monitoring System (Stacks/ AAQ) if applicable : NA

M/S VJAY PLYWOOD INDUSTRIES
DADUPUR ROAD KHELWAN
JAGADPUR

3. Details about deviation in the details/ stack of Air emission/ type of fuel if any already provided to Board. : TFH Stack

4. Detail of Stacks/ Chimneys/ Vents : 4-eg

5. Whether Height of all stacks/ Chimneys as per norms : Yes

6. Capacity of D.G. Sets : 250 KVA

7. Stack height of D.G. Sets above programme and whether as per norms : Yes

8. Status of Acoustic Enclosure on D. G. Sets : Yes, provided

9. Noise results of DG Sets Monitored during inspection : Yes

10. Type & Quantity of Fuel used : HSD
(Separate for each source)

11. Status of Air Pollution Control Devices (APCD) :

(a) Required or Not : Required

(b) Provided or Not : Provided

(c) Detail of APCD provided with detail of all Components. : multicyclo separate

(d) Whether Structurally adequate or Not :

(e) Whether operating APCD Satisfactorily : Yes

12. Whether provided separate flow meters in case of wet scrubber : NA

13. Whether maintained Log Book for consumption of Electricity/ Chemicals/ water for APCD. : Yes

14. Detail of treatment of effluent in case of wet scrubber & its mode of disposal. : NA

15. Whether provided Sampling arrangements on all stacks /chemneys including DG Sets. : Yes

16. General Remarks :

C Water Consumption

1. Sources of water supply : Own Tubewell

2. Detail of measuring devices provided if any such as flow Meters, V- notch etc. : No

M/S VIJAY PLYWOOD INDUSTRIES
DADUPUR ROAD KHA
JAGADHRI

- 3. Whether measuring devices has been sealed : NA
- 4. Whether maintained the log book for supply of water from all sources & consumption for various uses. : NA
- 5. Detail of Water Consumption per day/ month
 - (a) Domestic Purpose : 0.5 KLD
 - (b) Boiler / Cooling : -
 - (c) Industrial use (Easily Biodegradable) : -
 - (d) Industrial use (Not Easily Biodegradable) : -
 - (e) Other : -
- 6. General Remarks :

D Water Pollution

- 1. Source & processes of Water Pollution including raw water treatment if any : NO
- 2. No. of outlets for discharge of effluent : Domestic: 040
Trade: NIL
- 3. Quality of Effluent in KLD : Domestic: 0.5 KLD
Trade: NIL
- 4. Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) :

	STP	ETP
(a) Required or Not	: S.T.P. under construction for treatment of domestic effluent.	
(b) Installed or Not	:	
(c) Detail of STP/ETP Provided (if required) with detail of all components and technology used	:	
(d) Whether structurally adequate or not	:	
(e) Whether operating STP/ETP Satisfactorily	:	
(f) Whether provided online chemical dosing system/ pH meter	:	
- 5. Mode of Discharge of effluent : Domestic: septic tank
Trade: NA
- 6. Name of Water recipient body if any : NA
- 7. Detail of land in case effluent is discharged for percolation/ irrigation purpose with justification for its 100% utilization. : NA

- 8. Status of ZLD as per CPCB directions if applicable : N.A.
- 9. Whether provided flow meters on outlet & inlet of ETP/STP : S.T.P. Under Construction
- 10. Whether provided separate electricity meter on ETP/STP : |
- 11. Whether maintained Log Book for consumption of Electricity/ Chemicals/Quantity of effluent. : |
- 12. Status of online monitoring System, if applicable : N.A.
- 13. General Remarks :

E Hazardous Waste Management

- 1. Category of Hazardous Waste generated as per rules : N.A.
- 2. Type & Qty. of Hazardous Waste generated : (i) incinerable
(ii) recyclable
(iii) disposable for landfill
(iv) Total } N.A.
- 3. Stock-Pile Quantity of Hazardous Waste : |
- 4. Mode of Disposal & treatment of Haz. Waste : |
- 5. Size of Hazardous waste storage site : |
- 6. Display Board for Hazardous Waste at Factory Gate Provided or not : |
- 7. Whether agreement made with the service provider for disposal of hazardous waste (if yes, give detail with validity) : |
- 8. Details of Hazardous Waste transported to service provider : } N.A.

F Hazardous Chemicals Handling & Management and PLI Act, 1991

- 1. List & Qty. of Hazardous chemical handled & used (if any) with threshold quantity : |
- 2. Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991. : |
- 3. Name of insurer agency with date & validity of policy : |
- 4. Whether Hazardous chemicals handling & storage facility is adequate : |
- 5. Remarks : |

Signature of the representative of the unit
Name Designation & Address
inspection

Signature of the Officer/Officers
of the Board who conducted the

Name & Designation

HARYANA STATE POLLUTION CONTROL BOARD
SPOT INSPECTION REPORT OF THE INDUSTRIES

A General Information of unit

- 1. Name & Address of the unit : M/s J.P. Plyboard Industries
Bhagwanpur, Kharwan Road, YNR.
- 2. Email id of the unit/occupier : _____
- 3. Telephone Nos. : _____
- 4. Fax Nos. : _____
- 5. Date & Time of Inspection : 18/10/2019
- 6. Category Unit : Red/Orange/Green
- 7. Type of Units : 17 Cat./Seriously Polluting/others
- 8. Size of unit based upon investment cost of Plant & Machinery : Large/Medium/Small
- 9. Name of the representative of the unit with designation present at the time of the inspection. : Archt garg, Partner
- 10. Name of the Directors/partners/Proprietor/Manager/Occupier etc. : Partner
- 11. Detail of products/by product manufactured (with capacity of installation & quantity per annum) : Plyboard
- 12. Detail of Raw Material used (with quantity per annum) : Wood
- 13. Manufacturing Process (in brief) : Wood -> Core -> Core drilling & Peel
- 14. Detail of Machinery installed involving polluting process: Bellmuel -> Pressing -> Finishing
- 15. Date of Commissioning of the unit : March 2016
- 16. Status of Consent to Establish : Yes, obtained
- 17. Status of Consent to Operate : Yes, obtained
- 18. Status of Authorization under HWM Rules. : NA.

B Air Pollution

- 1. Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furness, capacity & stack height. : Boiler (4 TPH)
- 2. Status of online monitoring System (Stacks/ AAQ) if applicable : NA

Sudhakar
18/10/2019

80

- 3. Details about deviation in the details/ stack of Air emission/ type of fuel if any already provided to Board. : Yes
 - 4. Detail of Stacks/ Chimneys/ Vents : Boiled Stack
 - 5. Whether Height of all stacks/ Chimneys as per norms : Yes
 - 6. Capacity of D.G. Sets : 250 KVA
 - 7. Stack height of D.G. Sets above programme and whether as per norms : Yes
 - 8. Status of Acoustic Enclosure on D. G. Sets : Yes, provided
 - 9. Noise results of DG Sets Monitored during inspection : Yes, within limit
 - 10. Type & Quantity of Fuel used : HSD
(Separate for each source)
 - 11. Status of Air Pollution Control Devices (APCD) :
 - (a) Required or Not :
 - (b) Provided or Not :
 - (c) Detail of APCD provided with detail of all Components. : Cyclone separator
 - (d) Whether Structurally adequate or Not :
 - (e) Whether operating APCD Satisfactorily : Yes
 - 12. Whether provided separate flow meters in case of wet scrubber : NA
 - 13. Whether maintained Log Book for consumption of Electricity/ Chemicals/ water for APCD. : Yes
 - 14. Detail of treatment of effluent in case of wet scrubber & its mode of disposal. : NA
 - 15. Whether provided Sampling arrangements on all stacks /chemneys including DG Sets. : Yes
 - 16. General Remarks :
- C** Water Consumption
- 1. Sources of water supply : GWTube well
 - 2. Detail of measuring devices provided if any such as flow Meters, V- notch etc. : No.

- 3. Whether measuring devices has been sealed : No
- 4. Whether maintained the log book for supply of water from all sources & consumption for various uses. : NO
- 5. Detail of Water Consumption per day/ month
 - (a) Domestic Purpose : 0.5 KLD
 - (b) Boiler / Cooling : -
 - (c) Industrial use (Easily Biodegradable) : -
 - (d) Industrial use (Not Easily Biodegradable) : ✓
 - (e) Other
- 6. General Remarks :

D Water Pollution

- 1. Source & processes of Water Pollution including raw water treatment if any : -
- 2. No. of outlets for discharge of effluent : Domestic: 0we
Trade: WIL
- 3. Quality of Effluent in KLD : Domestic: 0.5 KLD
Trade: 0
- 4. Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) :

- (a) Required or Not : STP ETP
- (b) Installed or Not : NA NA
- (c) Detail of STP/ETP Provided (if required) with detail of all components and technology used : NA NA
- (d) Whether structurally adequate or not
- (e) Whether operating STP/ETP Satisfactorily
- (f) Whether provided online chemical dosing system/ pH meter

- 5. Mode of Discharge of effluent : Domestic: Septic tank
Trade: NA
- 6. Name of Water recipient body if any : -
- 7. Detail of land in case effluent is discharged for percolation/ irrigation purpose with justification for its 100% utilization. : -

- 8. Status of ZLD as per CPCB directions if applicable :
- 9. Whether provided flow meters on outlet & inlet of ETP/STP :
- 10. Whether provided separate electricity meter on ETP/STP :
- 11. Whether maintained Log Book for consumption of Electricity/ Chemicals/Quantity of effluent. :
- 12. Status of online monitoring System, if applicable :
- 13. General Remarks :

NA.

E Hazardous Waste Management

- 1. Category of Hazardous Waste generated as per rules :
- 2. Type & Qty. of Hazardous Waste generated :
 (i) incinerable
 (ii) recyclable
 (iii) disposable for landfill
 (iv) Total
- 3. Stock-Pile Quantity of Hazardous Waste :
- 4. Mode of Disposal & treatment of Haz. Waste :
- 5. Size of Hazardous waste storage site :
- 6. Display Board for Hazardous Waste at Factory Gate Provided or not :
- 7. Whether agreement made with the service provider for disposal of hazardous waste (if yes, give detail with validity) :
- 8. Details of Hazardous Waste transported to service provider :

NA

NA.

NA.

F Hazardous Chemicals Handling & Management and PLI Act, 1991

- 1. List & Qty. of Hazardous chemical handled & used (if any) with threshold quantity :
- 2. Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991. :
- 3. Name of insurer agency with date & validity of policy :
- 4. Whether Hazardous chemicals handling & storage facility is adequate :
- 5. Remarks :

NA.

Signature of the representative of the unit
Name Designation & Address
inspection

Sudhir
78/10/2019

Signature of the Officer/Officers
of the Board who conducted the

K
AEE

Name & Designation



Form J

(See Rule 36)

Test Report

Report No- 1491

Dated: 23-October-2019

I hereby, certify that I Rajesh Kumar Garhia Board Analyst duly appointed under sub section (3) of section 53 of the Water (Prevention and Control of Pollution) Act 1974 (06 of 1974), received a sample on the 10 day of October, 2019, collected by Sh. Kamaljit Singh, AEE and Sh. Kuldeep Singh, AEE alongwith Sh. Amrik Singh, SDE on dated 09 day of October, 2019 of M/s Krishna Plywood, Kharwan, Yamuna Nagar for analysis.

Further certify that I have analyzed the above mentioned sample on 10-October-2019 to 23-October-2019 and declare the result of analysis to be as follows:-

- | | | |
|--------------------|-------------------------|-------------------|
| 1. | Sample Code | 1715 |
| 2. | Sample Collected from # | Tubewell (outlet) |
| OBSERVATION | | |
| 1. | Appearance | Colourless |
| 2. | Odour | Odourless |

		RESULTS			
<u>Sr. No.</u>	<u>Parameter Name</u>	<u>Result</u>	<u>Result</u>	<u>Limit</u>	<u>Test Method</u>
1.	pH Value	7.72			
2.	Suspended Solid mg/l	BDL (DL=5)			APHA,4500-
3.	BOD mg/l	BDL (DL=1)			APHA,2540-
4.	COD mg/l	10.0			IS:3025(P-4)
5.	Oil & Grease mg/l	BDL (DL=2)			APHA, 5220
6.	Conductivity Micro S/cm	438.0			APHA, 5520
7.	Ammonical Nitrogen (as N) mg/l	BDL			-
8.	Total Dissolved Solid mg/l	268.0			-
9.	Chloride (as Cl) mg/l	8.0			-
10.	Total Hardness mg/l	202.0			-
11.	Calcium (as Ca) mg/l	54.4			-
12.	Magnesium (as Mg) mg/l	16.038			-
13.	Sulphate (as SO ₄) mg/l	BDL			-
14.	Fluoride (as F) mg/l	0.50			-
15.	Phenolic Compound (C ₆ H ₅ OH) mg/l	BDL			-
16.	Nitrate (as NO ₃) mg/l	2.0			-
17.	Turbidity NTU	0.48			-

The Conditions of the seals, listening and container on receipt was as follows:

Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board.

Signed this 23 day of October- 2019

Haryana State Pollution Control Board Laboratory,
SCO-115, 1st & 2nd Floor, Sector-25, Panchkula, Haryana
To

The Member Secretary, HSPCB, Panchkula
Regional Office, Yamuna Nagar

This test report relate only to the particular sample submitted for testing.


Board Analyst

This information is provided by the field officer.

BDL - Below Deduction Limit.

DL - Deduction Limit.



HSPCB

Form IV

(See Rule 20)

Report No. : 288

Dated: 22-October-2019

I hereby, certify that I **Rajesh Kumar Garhia** Board Analyst, duly appointed under sub section (2) of section 29 of the Air (Prevention and Control of Pollution) Act 1981 (14 of 1981) received a sample on the 16 day of October, 2019, collected by Sh. Kamaljit Singh, (AEE), Sh. Amrik Singh, SDE (PHED), Sh. Kuldeep Singh, AEE and Sh. Sandeep Sharma, AEE on dated 15 day of October, 2019 of

**M/s Krishna Plywood,
Kharwan, Dadupur Road, Jagadhari,
Yamuna Nagar.**

Further certify that I have analyzed the above mentioned sample on 16-10-2019 to 22-10-2019 and declare the result of analysis to be as follows:

1.	Sample Code	288
<u>FIELD OBSERVATION</u>		
1.	Name of plant Section *	Boiler
2.	Stack Attach to *	Boiler through multicyclone
3.	Normal operating Schedule (hr/day) *	8-10
4.	Type of Chimney *	Metal
5.	Stack Height from the ground level *	34 m
6.	Diameter of stack *	32"
7.	Stack Temperature Deg.C *	31
8.	Average stack velocity m/sec *	7
9.	Quantity of Emission m ³ /sec	3.5

TEST REPORT

<u>S.No.</u>	<u>Parameter Name</u>	<u>Result</u>	<u>Result</u>	<u>Limit</u>
1.	Suspended particulate matter mg/m ³ (With correction factor of CO ₂)	87.6		150
2.	Sulphur dioxide mg/m ³	12.8		
3.	Nitrogen dioxide (as NO ₂) mg/m ³	8		
4.	Carbon dioxide %	2		

Method of Testing As per relevant part of Indian Standard for measurement of Air Pollution IS: 5182 and Emission regulation part III of Central Pollution Control Board

Control Board

Signed this 22 day of October-19

Haryana State Pollution Control Board's Laboratory

SCO-115, 1st & 2nd Floor, Sector-25, Panchkula, Haryana

To

CC to Member Secretary

CC to Regional Office Yamuna Nagar

Ram
BOARD ANALYST

The test report relate only to the particular sample submitted for testing.

*This information is provided by Field Officer.


 Haryana State
Prevent pollution

Form J

(See Rule 36)

Test Report

Report No- 1493

Dated: 23-October-2019

I hereby, certify that I Rajesh Kumar Garhia, Board Analyst duly appointed under sub section (3) of section 53 of the Water (Prevention and Control of Pollution) Act 1974 (06 of 1974), received a sample on the 10 day of October, 2019, collected by Sh. Kamaljit Singh, AEE and Sh. Kuldeep Singh, AEE alongwith Sh. Amrik Singh, SDE on dated 09 day of October, 2019 of M/s Jai Salasar Balaji Plywood, Village Kharwan, Yamuna Nagar for analysis.

Further certify that I have analyzed the above mentioned sample on 10-October-2019 to 23-October-2019 and declare the result of analysis to be as follows:-

- | | | |
|----|-------------------------|----------|
| 1. | Sample Code | 1717 |
| 2. | Sample Collected from # | Tubewell |

OBSERVATION

- | | | |
|----|------------|------------|
| 1. | Appearance | Colourless |
| 2. | Odour | Odourless |

RESULTS

<u>Sr. No.</u>	<u>Parameter Name</u>	<u>Result</u>	<u>Result</u>	<u>Limit</u>	<u>Test Metho</u>
1.	pH Value	7.70			APHA,4500-
2.	Suspended Solid mg/l	BDL (DL=5)			APHA,2540-
3.	BOD mg/l	BDL (DL=1)			IS:3025(P-4)
4.	COD mg/l	9.6			APHA, 5220
5.	Oil & Grease mg/l	BDL (DL=2)			APHA, 5520
6.	Conductivity Micro S/cm	415.0			-
7.	Ammonical Nitrogen (as N) mg/l	BDL			-
8.	Total Dissolved Solid mg/l	254.0			-
9.	Chloride (as Cl) mg/l	8.0			-
10.	Total Hardness mg/l	220.0			-
11.	Calcium (as Ca) mg/l	46.4			-
12.	Magnesium (as Mg) mg/l	25.272			-
13.	Sulphate (as SO ₄) mg/l	BDL			-
14.	Fluoride (as F) mg/l	0.43			-
15.	Phenolic Compound (C ₆ H ₅ OH) mg/l	BDL			-
16.	Nitrate (as NO ₃) mg/l	2.0			-
17.	Turbidity NTU	0.90			-

The Conditions of the seals, listening and container on receipt was as follows:

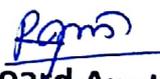
Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board.

Signed this 23 day of October- 2019

Haryana State Pollution Control Board Laboratory,
SCO-115, 1st& 2nd Floor, Sector-25, Panchkula, Haryana
To

The Member Secretary, HSPCB, Panchkula
Regional Office, Yamuna Nagar

This test report relate only to the particular sample submitted for testing.


Board Analyst

This information is provided by the field officer.

BDL - Below Deduction Limit.

DL - Deduction Limit.



HSPCB

fms-71279

Form IV

(See Rule 20)

Report No. : 284

Dated: 22-October-2019

I hereby, certify that I **Rajesh Kumar Garhia** Board Analyst, duly appointed under sub section (2) of section 29 of the Air (Prevention and Control of Pollution) Act 1981 (14 of 1981) received a sample on the 16 day of October, 2019, collected by Sh. Kamaljit Singh, AEE accompanied by Sh. Kuldeep Singh (AEE), Sh. Sandeep Sharma, AEE and Sh. Amrik Singh, SDE (PHED) on dated 15 day of October, 2019 of

**M/s Jai Salasar Balaji Plywood,
Dadapur Road, Village Kharwan,
Distt. Yamuna Nagar.**

Further certify that I have analyzed the above mentioned sample on 16-10-2019 to 22-10-2019 and declare the result of analysis to be as follows:

1. Sample Code 284

FIELD OBSERVATION

1.	Name of plant Section *	Boiler
2.	Stack Attach to *	Boiler
3.	Normal operating Schedule (hr/day) *	8-10
4.	Type of Chimney *	Metal
5.	Stack Height from the ground level *	105'
6.	Diameter of stack *	36"
7.	Stack Temperature Deg.C *	125
8.	Average stack velocity m/sec *	7
9.	Quantity of Emission m ³ /sec	4.4

TEST REPORT

<u>S.No.</u>	<u>Parameter Name</u>	<u>Result</u>	<u>Result</u>	<u>Limit</u>
1.	Suspended particulate matter mg/m ³ (With correction factor of CO ₂)	126.6		
2.	Sulphur dioxide mg/m ³	24.5		
3.	Nitrogen dioxide (as NO ₂) mg/m ³	14		
4.	Carbon dioxide %	6		

Method of Testing As per relevant part of Indian Standard for measurement of Air Pollution IS: 5182 and Emission regulation part III of Central Pollution Control Board

Signed this 22 day of October-19

Haryana State Pollution Control Board's Laboratory

SCO-115, 1st & 2nd Floor, Sector-25, Panchkula, Haryana

To

CC to Member Secretary

CC to Regional Office **Yamuna Nagar**


BOARD ANALYST

The test report relate only to the particular sample submitted for testing.

*This information is provided by Field Officer.



Form J

(See Rule 36)

Test Report

Report No- 1490

Dated: 23-October-2019

I hereby, certify that I Rajesh Kumar Garhia Board Analyst duly appointed under sub section (3) of section 53 of the Water (Prevention and Control of Pollution) Act 1974 (06 of 1974), received a sample on the 10 day of October, 2019, collected by Sh. Kamaljit Singh, AEE and Sh. Kuldeep Singh, AEE alongwith Sh. Amrik Singh, SDE on dated 09 day of October, 2019 of M/s Tiruapti Plywood, Village Kharwan, Yamuna Nagar for analysis.

Further certify that I have analyzed the above mentioned sample on 10-October-2019 to 23-October-2019 and declare the result of analysis to be as follows:-

- | | | |
|--------------------|-------------------------|--------------|
| 1. | Sample Code | 1714 |
| 2. | Sample Collected from # | Ground water |
| OBSERVATION | | |
| 1. | Appearance | Colourless |
| 2. | Odour | Odourless |

		RESULTS			
<u>Sr. No.</u>	<u>Parameter Name</u>	<u>Result</u>	<u>Result</u>	<u>Limit</u>	<u>Test Metho</u>
1.	pH Value	7.72			APHA,4500-
2.	Suspended Solid mg/l	BDL (DL=5)			APHA,2540-
3.	BOD mg/l	BDL (DL=1)			IS:3025(P-4)
4.	COD mg/l	9.2			APHA, 5220
5.	Oil & Grease mg/l	BDL (DL=2)			APHA, 5520
6.	Conductivity Micro S/cm	404.0			-
7.	Ammonical Nitrogen (as N) mg/l	BDL			-
8.	Total Dissolved Solid mg/l	238.0			-
9.	Chloride (as Cl) mg/l	10.0			-
10.	Total Hardness mg/l	258.0			-
11.	Calcium (as Ca) mg/l	48.0			-
12.	Magnesium (as Mg) mg/l	33.534			-
13.	Sulphate (as SO ₄) mg/l	BDL			-
14.	Fluoride (as F) mg/l	0.48			-
15.	Phenolic Compound (C ₆ H ₅ OH) mg/l	BDL			-
16.	Nitrate (as NO ₃) mg/l	3.0			-
17.	Turbidity NTU	0.98			-

The Conditions of the seals, listening and container on receipt was as follows:

Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board.

Signed this 23 day of October- 2019

Haryana State Pollution Control Board Laboratory,
SCO-115, 1st & 2nd Floor, Sector-25, Panchkula, Haryana
To

The Member Secretary, HSPCB, Panchkula
Regional Office, Yamuna Nagar


Board Analyst

This test report relate only to the particular sample submitted for testing.

This information is provided by the field officer.

BDL - Below Deduction Limit.

DL - Deduction Limit.



HSPCB

Form IV

(See Rule 20)

Report No. : 287

Dated: 22-October-2019

I hereby, certify that I **Rajesh Kumar Garhia** Board Analyst, duly appointed under sub section (2) of section 29 of the Air (Prevention and Control of Pollution) Act 1981 (14 of 1981) received a sample on the 16 day of October, 2019, collected by Sh. Kamaljit Singh, (AEE), Sh. Amrik Singh, SDE (PHED), Sh. Kuldeep Singh, AEE and Sh. Sandeep Sharma, AEE on dated 15 day of October, 2019 of

**M/s Tirupati Plywood,
Village Kharwan, Dadupur Road,
Jagadhari,**

Further certify that I have analyzed the above mentioned sample on 16-10-2019 to 22-10-2019 and declare the result of analysis to be as follows:

1.	Sample Code	287
<u>FIELD OBSERVATION</u>		
1.	Name of plant Section *	TFH
2.	Stack Attach to *	TFH through cyclone
3.	Normal operating Schedule (hr/day) *	10
4.	Type of Chimney *	Metal
5.	Stack Height from the ground level *	105'
6.	Diameter of stack *	30"
7.	Stack Temperature Deg.C *	30
8.	Average stack velocity m/sec *	7
9.	Quantity of Emission m ³ /sec	3.1

TEST REPORT

<u>S.No.</u>	<u>Parameter Name</u>	<u>Result</u>	<u>Result</u>	<u>Limit</u>
1.	Suspended particulate matter mg/m ³ (With correction factor of CO ₂)	122.2		150
2.	Sulphur dioxide mg/m ³	27.7		
3.	Nitrogen dioxide (as NO ₂) mg/m ³	23		
4.	Carbon dioxide %	6		

Method of Testing As per relevant part of Indian Standard for measurement of Air Pollution IS: 5182 and Emission regulation part III of Central Pollution Control Board

Signed this 22 day of October-19

Haryana State Pollution Control Board's Laboratory

SCO-115, 1st & 2nd Floor, Sector-25, Panchkula, Haryana

To

CC to Member Secretary

CC to Regional Office Yamuna Nagar

Rajesh Kumar Garhia
BOARD ANALYST

The test report relate only to the particular sample submitted for testing.

*This information is provided by Field Officer.



Form J

(See Rule 36)

Test Report

Report No- 1495

Dated: 23-October-2019

I hereby, certify that I Rajesh Kumar Garhia Board Analyst duly appointed under sub section (3) of section 53 of the Water (Prevention and Control of Pollution) Act 1974 (06 of 1974), received a sample on the 10 day of October, 2019, collected by Sh. Kamaljit Singh, AEE and Sh. Kuldeep Singh, AEE alongwith Sh. Amrik Singh, SDE on dated 09 day of October, 2019 of M/s Vijay Plywood, Bhagwanpur, Yamuna Nagar for analysis.

Further certify that I have analyzed the above mentioned sample on 10-October-2019 to 23-October-2019 and declare the result of analysis to be as follows:-

- | | | |
|----|-------------------------|--------------------|
| 1. | Sample Code | 1719 |
| 2. | Sample Collected from # | Tubewell (Outlet) |
| | | OBSERVATION |
| 1. | Appearance | Colourless |
| 2. | Odour | Odourless |

Sr. No.	Parameter Name	RESULTS		
		Result	Result	Limit
1.	pH Value	7.68		
2.	Suspended Solid mg/l	BDL (DL=5)		APHA,4500-
3.	BOD mg/l	BDL (DL=1)		APHA,2540-
4.	COD mg/l	8.8		IS:3025(P-4)
5.	Oil & Grease mg/l	BDL (DL=2)		APHA, 5220
6.	Conductivity Micro S/cm	440.0		APHA, 5520
7.	Ammonical Nitrogen (as N) mg/l	BDL		-
8.	Total Dissolved Solid mg/l	242.0		-
9.	Chloride (as Cl) mg/l	6.0		-
10.	Total Hardness mg/l	162.0		-
11.	Calcium (as Ca) mg/l	48.0		-
12.	Magnesium (as Mg) mg/l	10.206		-
13.	Sulphate (as SO ₄) mg/l	BDL		-
14.	Fluoride (as F) mg/l	0.48		-
15.	Phenolic Compound (C ₆ H ₅ OH) mg/l	BDL		-
16.	Nitrate (as NO ₃) mg/l	2.0		-
17.	Turbidity NTU	0.85		-

The Conditions of the seals, listening and container on receipt was as follows:

Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board.

Signed this 23 day of October- 2019

Haryana State Pollution Control Board Laboratory,
SCO-115, 1st & 2nd Floor, Sector-25, Panchkula, Haryana
To

The Member Secretary, HSPCB, Panchkula
Regional Office, Yamuna Nagar

This test report relate only to the particular sample submitted for testing.


Board Analyst

This information is provided by the field officer.

BDL - Below Deduction Limit.

DL - Deduction Limit.



HSPCB

Form IV

(See Rule 20)

Report No. : 291

Dated: 23-October-2019

I hereby, certify that I **Rajesh Kumar Garhia** Board Analyst, duly appointed under sub section (2) of section 29 of the Air (Prevention and Control of Pollution) Act 1981 (14 of 1981) received a sample on the 19 day of October, 2019, collected by Sh. Kamaljit Singh, AEE, on dated 18 day of October, 2019 of

**M/s Vijay Plywood Industries,
Dadupur Road, Kharwan,
Jagadhari, Yamuna Nagar.**

Further certify that I have analyzed the above mentioned sample on 19-10-2019 to 23-10-2019 and declare the result of analysis to be as follows,

1. Sample Code 291

FIELD OBSERVATION

- 1. Name of plant Section * TFH
- 2. Stack Attach to * TFH through multicyclone
- 3. Normal operating Schedule (hr/day) * 8-10
- 4. Type of Chimney * Metal
- 5. Stack Height from the ground level * 105'
- 6. Diameter of stack * 0.5 m
- 7. Stack Temperature Deg.C * 120
- 8. Average stack velocity m/sec * 7
- 9. Quantity of Emission m³/sec 1.3

TEST REPORT

S.No.	Parameter Name	Result	Result	Limit
1.	Suspended particulate matter mg/m ³ (With correction factor of CO ₂)	122.8		150
2.	Sulphur dioxide mg/m ³	25.6		
3.	Nitrogen dioxide (as NO ₂) mg/m ³	13		
4.	Carbon dioxide %	6		

Method of Testing As per relevant part of Indian Standard for measurement of Air Pollution IS 5182 and Emission regulation part III of Central Pollution Control Board

Signed this 23 day of October-19

Haryana State Pollution Control Board's Laboratory

SCO-115, 1st & 2nd Floor, Sector-25, Panchkula, Haryana

To

CC to Member Secretary

CC to Regional Office Yamuna Nagar

Rajesh Kumar Garhia
BOARD ANALYST

The test report relate only to the particular sample submitted for testing

* This information is provided by Field Officer.



Form J

(See Rule 36)

Test Report

Report No- 1492

Dated: 23-October-2019

I hereby, certify that I Rajesh Kumar Garhia Board Analyst duly appointed under sub section (3) of section 53 of the Water (Prevention and Control of Pollution) Act 1974 (06 of 1974), received a sample on the 10 day of October, 2019, collected by Sh. Kamaljit Singh, AEE and Sh. Kuldeep Singh, AEE alongwith Sh. Amrik Singh, SDE on dated 09 day of October, 2019 of M/s Radha Krishna Wood Industries, Bhagwanpur, Yamuna Nagar for analysis.

Further certify that I have analyzed the above mentioned sample on 10-October-2019 to 23-October-2019 and declare the result of analysis to be as follows:-

- | | | |
|----|-------------------------|----------|
| 1. | Sample Code | 1716 |
| 2. | Sample Collected from # | Tubewell |

OBSERVATION

- | | | |
|----|------------|------------|
| 1. | Appearance | Colourless |
| 2. | Odour | Odourless |

RESULTS

Sr. No.	Parameter Name	Result	Result	Limit	Test Metho
1.	pH Value	7.53			APHA,4500-
2.	Suspended Solid mg/l	BDL (DL=5)			APHA,2540-
3.	BOD mg/l	BDL (DL=1)			IS:3025(P-4)
4.	COD mg/l	8.4			APHA, 5220
5.	Oil & Grease mg/l	BDL (DL=2)			APHA, 5520
6.	Conductivity Micro S/cm	420.0		-	
7.	Ammonical Nitrogen (as N) mg/l	BDL		-	
8.	Total Dissolved Solid mg/l	252.0		-	
9.	Chloride (as Cl) mg/l	8.0		-	
10.	Total Hardness mg/l	210.0		-	
11.	Calcium (as Ca) mg/l	47.2		-	
12.	Magnesium (as Mg) mg/l	22.356		-	
13.	Sulphate (as SO ₄) mg/l	BDL		-	
14.	Fluoride (as F) mg/l	0.48		-	
15.	Phenolic Compound (C ₆ H ₅ OH) mg/l	BDL		-	
16.	Nitrate (as NO ₃) mg/l	2.0		-	
17.	Turbidity NTU	0.86		-	

The Conditions of the seals, listening and container on receipt was as follows:

Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board.

Signed this 23 day of October- 2019

Haryana State Pollution Control Board Laboratory,
SCO-115, 1st& 2nd Floor, Sector-25, Panchkula, Haryana
To

The Member Secretary, HSPCB, Panchkula
Regional Office, Yamuna Nagar

This test report relate only to the particular sample submitted for testing.


Board Analyst

BDL - Below Deduction Limit.

DL - Deduction Limit.

This Information is provided by the field officer.



HSPCB

Form IV

(See Rule 20)

Report No. : 286

Dated: 22-October-2019

I hereby, certify that I **Rajesh Kumar Garhia** Board Analyst, duly appointed under sub section (2) of section 29 of the Air (Prevention and Control of Pollution) Act 1981 (14 of 1981) received a sample on the 16 day of October, 2019, collected by Sh. Kamaljit Singh, AEE accompanied by Sh. Kuldeep Singh (AEE), Sh. Sandeep Sharma, AEE and Sh. Amrik Singh, SDE (PHED) on dated 15 day of October, 2019 of

**M/s Radha Krishna Wood Industries,
Village Bhagwanpur, Kharwan Road,
Distt. Yamuna Nagar.**

Further certify that I have analyzed the above mentioned sample on 16-10-2019 to 22-10-2019 and declare the result of analysis to be as follows:

1. Sample Code 286

FIELD OBSERVATION

1. Name of plant Section *	Boiler
2. Stack Attach to *	Boiler through cyclone
3. Normal operating Schedule (hr/day) *	8-10
4. Type of Chimney *	Metal
5. Stack Height from the ground level *	105'
6. Diameter of stack *	30"
7. Stack Temperature Deg.C *	29
8. Average stack velocity m/sec *	7
9. Quantity of Emission m ³ /sec	3.1

TEST REPORT

<u>S.No.</u>	<u>Parameter Name</u>	<u>Result</u>	<u>Result</u>	<u>Limit</u>
1.	Suspended particulate matter mg/m ³ (With correction factor of CO ₂)	674.8		800
2.	Sulphur dioxide mg/m ³	43.9		
3.	Nitrogen dioxide (as NO ₂) mg/m ³	32		
4.	Carbon dioxide %	6		

Method of Testing As per relevant part of Indian Standard for measurement of Air Pollution IS: 5182 and Emission regulation part III of Central Pollution Control Board

Signed this 22 day of October-19

Haryana State Pollution Control Board's Laboratory

SCO-115, 1st & 2nd Floor, Sector-25, Panchkula, Haryana

To

CC to Member Secretary

CC to Regional Office Yamuna Nagar


BOARD ANALYST

The test report relate only to the particular sample submitted for testing.

*This information is provided by Field Officer.



Form J

(See Rule 36)

Test Report

Report No- 1494

Dated: 23-October-2019

I hereby, certify that I Rajesh Kumar Garhia Board Analyst duly appointed under sub section (3) of section 53 of the Water (Prevention and Control of Pollution) Act 1974 (06 of 1974), received a sample on the 10 day of October, 2019, collected by Sh. Kamaljit Singh, AEE and Sh. Kuldeep Singh, AEE alongwith Sh. Amrik Singh, SDE on dated 09 day of October, 2019 of M/s J.P. Plywood, Bhagwanpur, Yamuna Nagar for analysis.

Further certify that I have analyzed the above mentioned sample on 10-October-2019 to 23-October-2019 and declare the result of analysis to be as follows:-

- | | | |
|----|-------------------------|----------|
| 1. | Sample Code | 1718 |
| 2. | Sample Collected from # | Tubewell |

OBSERVATION

- | | | |
|----|------------|------------|
| 1. | Appearance | Colourless |
| 2. | Odour | Odourless |

RESULTS

<u>Sr. No.</u>	<u>Parameter Name</u>	<u>Result</u>	<u>Result</u>	<u>Limit</u>	<u>Test Metho</u>
1.	pH Value	7.57			APHA,4500-
2.	Suspended Solid mg/l	BDL (DL=5)			APHA,2540-
3.	BOD mg/l	BDL (DL=1)			IS:3025(P-4
4.	COD mg/l	7.2			APHA, 5220
5.	Oil & Grease mg/l	BDL (DL=2)			APHA, 5520
6.	Conductivity Micro S/cm	474.0			-
7.	Ammonical Nitrogen (as N) mg/l	BDL			-
8.	Total Dissolved Solid mg/l	278.0			-
9.	Chloride (as Cl) mg/l	10.0			-
10.	Total Hardness mg/l	174.0			-
11.	Calcium (as Ca) mg/l	47.2			-
12.	Magnesium (as Mg) mg/l	13.608			-
13.	Sulphate (as SO ₄) mg/l	BDL			-
14.	Fluoride (as F) mg/l	0.46			-
15.	Phenolic Compound (C ₆ H ₅ OH) mg/l	BDL			-
16.	Nitrate (as NO ₃) mg/l	2.0			-
17.	Turbidity NTU	0.88			-

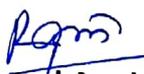
The Conditions of the seals, listening and container on receipt was as follows:

Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board.

Signed this 23 day of October- 2019

Haryana State Pollution Control Board Laboratory,
SCO-115, 1st& 2nd Floor, Sector-25, Panchkula, Haryana
To

The Member Secretary, HSPCB, Panchkula
Regional Office, Yamuna Nagar


Board Analyst

This test report relate only to the particular sample submitted for testing.

This information is provided by the field officer.

BDL – Below Deduction Limit.

DL – Deduction Limit.



Form IV

(See Rule 20)

Report No. 290

Dated: 23 October-2019

I hereby certify that I **Rajesh Kumar Garia** Board Analyst, duly appointed under sub-section (2) of section 29 of the Air (Prevention and Control of Pollution) Act 1981 (11 of 1981) received a sample on the 19 day of October, 2019, collected by Sh. Kamaljit Singh, AEE on dated 18 day of October, 2019 of

**M/s J.P. Plyboard Industries,
Bhagwanpur, Kharwan Road,
Yamuna Nagar.**

Further certify that I have analyzed the above mentioned sample on 19-10-2019 to 23-10-2019 and declare the result of analysis to be as follows:

1 Sample Code 290

FIELD OBSERVATION

- 1. Name of plant.Section * Boiler
- 2. Stack Attach to * Boiler through cyclone
- 3. Normal operating Schedule (hr/day) * 8-10
- 4. Type of Chimney * Metal
- 5. Stack Height from the ground level * 32 m
- 6. Diameter of stack * 30"
- 7. Stack Temperature Deg.C * 105
- 8. Average stack velocity m/sec * 7
- 9. Quantity of Emission m³/sec 3.1

TEST REPORT

S.No.	Parameter Name	Result	Result	Limit
1.	Suspended particulate matter mg/m ³ (With correction factor of CO ₂)	677.4		800
2.	Sulphur dioxide mg/m ³	34.1		
3.	Nitrogen dioxide (as NO ₂) mg/m ³	16		
4.	Carbon dioxide %	6		

Method of Testing As per relevant part of Indian Standard for measurement of Air Pollution IS 5182 and Emission regulation part III of Central Pollution Control Board

Signed this 23 day of October-19

Haryana State Pollution Control Board's Laboratory
SCO-115, 1st & 2nd Floor, Sector-25, Panchkula, Haryana

To

CC to Member Secretary

CC to Regional Office Yamuna Nagar

dy
BOARD ANALYST

The test report relate only to the particular sample submitted for testing

*This information is provided by Field Officer.



Preevent pollution

Form J

(See Rule 36)

Test Report

Report No- 1496

Dated: 23-October-2019

I hereby, certify that I Rajesh Kumar Garhia Board Analyst duly appointed under sub section (3) of section 53 of the Water (Prevention and Control of Pollution) Act 1974 (06 of 1974), received a sample on the 10 day of October, 2019, collected by Sh. Kamaljit Singh, AEE and Sh. Kuldeep Singh, AEE alongwith Sh. Amrik Singh, SDE on dated 09 day of October, 2019 of M/s Neelkanth Mahadev Plywood, Bhagwanpur, Yamuna Nagar for analysis.

Further certify that I have analyzed the above mentioned sample on 10-October-2019 to 23-October-2019 and declare the result of analysis to be as follows:-

- | | | |
|----|-------------------------|---------------------------|
| 1. | Sample Code | 1720 |
| 2. | Sample Collected from # | Tubewell
(Handpump) |
| 1. | Appearance | <u>OBSERVATION</u> |
| 2. | Odour | Colourless
Odourless |

Sr. No.	Parameter Name	RESULTS		
		Result	Result	Limit
1.	pH Value	7.67		
2.	Suspended Solid mg/l	BDL (DL=5)		APHA,4500-
3.	BOD mg/l	BDL (DL=1)		APHA,2540-
4.	COD mg/l	9.2		IS:3025(P-4)
5.	Oil & Grease mg/l	BDL (DL=2)		APHA, 5220
6.	Conductivity Micro S/cm	468.0		APHA, 5520
7.	Ammonical Nitrogen (as N) mg/l	BDL		-
8.	Total Dissolved Solid mg/l	280.0		-
9.	Chloride (as Cl) mg/l	12.0		-
10.	Total Hardness mg/l	172.0		-
11.	Calcium (as Ca) mg/l	40.0		-
12.	Magnesium (as Mg) mg/l	17.496		-
13.	Sulphate (as SO ₄) mg/l	BDL		-
14.	Fluoride (as F) mg/l	0.45		-
15.	Phenolic Compound (C ₆ H ₅ OH) mg/l	BDL		-
16.	Nitrate (as NO ₃) mg/l	3.0		-
17.	Turbidity NTU	0.51		-

The Conditions of the seals, listening and container on receipt was as follows:

Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board.

Signed this **23 day of October- 2019**

Haryana State Pollution Control Board Laboratory,
SCO-115, 1st& 2nd Floor, Sector-25, Panchkula, Haryana
To

The Member Secretary, HSPCB, Panchkula
Regional Office, Yamuna Nagar

This test report relate only to the particular sample submitted for testing.

Rajesh Kumar Garhia
Board Analyst

This information is provided by the field officer.

BDL - Below Deduction Limit.

DL - Deduction Limit.



HSPCB

Form IV

(See Rule 20)

Report No. : 285

Dated: 22-October-2019

I hereby, certify that I **Rajesh Kumar Garhia** Board Analyst, duly appointed under sub section (2) of section 29 of the Air (Prevention and Control of Pollution) Act 1981 (14 of 1981) received a sample on the 16 day of October, 2019, collected by **Sh. Kamaljit Singh, AEE and Sh. Amrik Singh, SDE (PHED)** on dated 15 day of October, 2019 of

**M/s Neel Kanth Mahadev Plywood Industries,
Village Bhagwanpur, Kharwan Road,
Yamuna Nagar.**

Further certify that I have analyzed the above mentioned sample on 16-10-2019 to 22-10-2019 and declare the result of analysis to be as follows:

1. Sample Code 285

FIELD OBSERVATION

- | | |
|---|------------------------|
| 1. Name of plant Section * | Boiler |
| 2. Stack Attach to * | Boiler through cyclone |
| 3. Normal operating Schedule (hr/day) * | 8-10 |
| 4. Type of Chimney * | Metal |
| 5. Stack Height from the ground level * | 33 m |
| 6. Stack Temperature Deg.C * | 132 |
| 7. Average stack velocity m/sec * | 7 |

TEST REPORT

<u>S.No.</u>	<u>Parameter Name</u>	<u>Result</u>	<u>Result</u>	<u>Limit</u>
1.	Suspended particulate matter mg/m ³ (With correction factor of CO ₂)	331.2		800
2.	Sulphur dioxide mg/m ³	29		
3.	Nitrogen dioxide (as NO ₂) mg/m ³	18		
4.	Carbon dioxide %	4		

Method of Testing As per relevant part of Indian Standard for measurement of Air Pollution IS: 5182 and Emission regulation part III of Central Pollution Control Board

Signed this 22 day of October-19

Haryana State Pollution Control Board's Laboratory

SCO-115, 1st & 2nd Floor, Sector-25, Panchkula, Haryana

To

CC to Member Secretary

CC to Regional Office Yamuna Nagar

Rajesh Kumar Garhia
BOARD ANALYST

The test report relate only to the particular sample submitted for testing.

*This information is provided by Field Officer.



Form J

(See Rule 36)

Test Report

Report No- 1498

Dated: 23-October-2019

I hereby, certify that I Rajesh Kumar Garhla Board Analyst duly appointed under sub section (3) of section 53 of the Water (Prevention and Control of Pollution) Act 1974 (06 of 1974), received a sample on the 10 day of October, 2019, collected by Sh. Kamaljit Singh, AEE and Sh. Kuldeep Singh, AEE alongwith Sh. Amrik Singh, SDE on dated 09 day of October, 2019 of Tubewell, PHED, Village Bhagwanpur, Yamuna Nagar for analysis.

Further certify that I have analyzed the above mentioned sample on 10-October-2019 to 23-October-2019 and declare the result of analysis to be as follows:-

- | | | |
|----|-------------------------|----------|
| 1. | Sample Code | 1722 |
| 2. | Sample Collected from # | Tubewell |

OBSERVATION

- | | | |
|----|------------|------------|
| 1. | Appearance | Colourless |
| 2. | Odour | Odourless |

RESULTS

<u>Sr. No.</u>	<u>Parameter Name</u>	<u>Result</u>	<u>Result</u>	<u>Limit</u>	<u>Test Metho.</u>
1.	pH Value	8.45			APHA,4500-
2.	Suspended Solid mg/l	BDL (DL=5)			APHA,2540-
3.	BOD mg/l	BDL (DL=1)			IS:3025(P-4)
4.	COD mg/l	10.0			APHA, 5220
5.	Oil & Grease mg/l	BDL (DL=2)			APHA, 5520
6.	Conductivity Micro S/cm	1560.0			-
7.	Ammonical Nitrogen (as N) mg/l	BDL			-
8.	Total Dissolved Solid mg/l	978.0			-
9.	Chloride (as Cl) mg/l	352.0			-
10.	Total Hardness mg/l	218.0			-
11.	Calcium (as Ca) mg/l	59.2			-
12.	Magnesium (as Mg) mg/l	17.01			-
13.	Sulphate (as SO ₄) mg/l	BDL			-
14.	Fluoride (as F) mg/l	0.5			-
15.	Phenolic Compound (C ₆ H ₅ OH) mg/l	BDL			-
16.	Nitrate (as NO ₃) mg/l	5.0			-
17.	Turbidity NTU	Nil			-

The Conditions of the seals, listening and container on receipt was as follows:

Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board.

Signed this **23 day of October- 2019**

Haryana State Pollution Control Board Laboratory,
SCO-115, 1st & 2nd Floor, Sector-25, Panchkula, Haryana
To

The Member Secretary, HSPCB, Panchkula
Regional Office, Yamuna Nagar


Board Analyst

This test report relate only to the particular sample submitted for testing.

This information is provided by the field officer.

BDL – Below Deduction Limit.

DL – Deduction Limit.